

28/7/95

07.27/95

(2)

Dt. 07.12.01

Hon. Mr. Justice R.R.K. Tunde, V.C.

Hon. Mr. C.S. Chagha, AM.

List has been revised.

None is present for the applicants.

CA is dismissed in default.

No costs.

C. S. Chagha
AM

1 — p
V.C.

drawn

